

**आकाशवाणी केन्द्र, जबलपुर**

1653. श्री बृन्धर शर्मा : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्यप्रदेश में जबलपुर एक महत्वपूर्ण शहर है जहां हाई स्कूल, उच्च न्यायालय, मध्य प्रदेश विद्युत मण्डल का मुख्यालय, रक्षा प्रतिष्ठान तथा सैकड़ों साहित्यिक और सांस्कृतिक संगठन हैं और वहां जो आकाशवाणी केन्द्र खोला गया है वह पूर्णकालिक नहीं है जबकि छत्तरपुर, जगदलपुर, रीवा, अम्बिकापुर और रायपुर जैसे शहरों में आकाशवाणी केन्द्रों को पूर्णकालिक केन्द्रों में परिवर्तित कर दिया गया है ;

(ख) क्या जबलपुर आकाशवाणी केन्द्र को पूर्णकालिक केन्द्र में बदलने के लिए लगातार मांगे की जाती रही है और स्टूडियो के निर्माण के लिए स्थानीय स्तर पर प्रारम्भिक तैयारियां कर ली गई हैं ;

(ग) क्या जबलपुर केन्द्र को पूर्णकालिक केन्द्र में बदलने से सम्बन्धित प्रस्ताव विचाराधीन है ;

(घ) यदि हां, तो प्रस्ताव का कार्यान्वयन कब तक किये जाने की सम्भावना है और यदि नहीं, तो इसके क्या कारण हैं ; और

(ङ) क्या स्थानीय बुद्धिजीवियों और संगठनों के लिए कार्यक्रमों के सम्बन्ध में आकाशवाणी जबलपुर केन्द्र द्वारा अपनाये जा रहे भिन्न रवैये को समाप्त करने के लिए कोई प्रभावी कदम उठाये जा रहे हैं ?

सूचना और प्रसारण तथा पूर्ति और पुनर्वासि मंत्री (श्री वसन्त साठे) : (क) से (घ) . यद्यपि आकाशवाणी, जबलपुर एक सहायक केन्द्र होने की वजह से अभी तक पूर्णरूपेण केन्द्र नहीं है, फिर भी, यह एक पूर्णकालिक रेडियो केन्द्र है जो समस्त तानों ट्रांसमीटरों से प्रसारण कर रहा है । छठी पंचवर्षीय योजना के एक भाग के रूप में यह निर्णय किया गया है कि स्थायी स्टूडियो

स्थापित करके इसके पूर्णरूपेण रेडियो केन्द्र में परिवर्तित कर दिया जाय । जबलपुर में स्थायी स्टूडियो की 1983-84 तक तैयार हो जाने की संभावना है ।

(ङ) उपलब्ध विद्यमान सुविधाओं के साथ स्थानीय प्रतिभा का यथासंभव उपयोग किया जाता है । अधिक उपयोग तभी संभव होगा जब स्थायी स्टूडियो स्थापित हो जायेंगे ।

**Elimination of Contractors in Coal Transport**

1654. SHRI KAMLA MISHRA MADHUKAR : Will the Minister of ENERGY, IRRIGATION AND COAL be pleased to state:

(a) whether any progress has been made till the end of February, 1980 to eliminate contractors in coal transport and other departments and if so, details thereof including the names of coal mines where coal transport is still in the hands of private contractors;

(b) what is the number of workers engaged by private contractors in various coal mines at present under various coal companies-company-wise figure;

(c) what is the amount paid to the contractors by various companies ECL, CCL, WCL, BCCL, and other in 1976, 1977 and 1978, 1979 and the end of February, 1980 company-wise figures;

(d) what steps have been taken so far to abolish contract system in permanent nature of jobs like coal transport etc. and details thereof; and

(e) what are their effects ?

THE MINISTER OF ENERGY, IRRIGATION AND COAL (SHRI A.B.A GHANI KHAN CHAUDHURI): (a) and (b). Information is being collected and will be laid on the Table of the House.

(c) The amount paid to contractors by the coal companies is as under:—

	(Rs. in crores)	
	1976-77	1977-78
ECL . . .	7.97	7.62
BCCL . . .	24.13	26.11
CCL . . .	8.35	10.11
WCL . . .	7.94	3.36

Information for 1978-79 and upto February 1980 is being collected and will be laid on the Table of the House.

(d) and (e). It has been decided to departmentalise transportation of coal-coke and sand in a phased manner. Some trucks have already been purchased and further trucks are being purchased.

#### **Absorption of Surplus Workers of Jamehari Khas Colliery**

1655. SHRI NARAYAN CHOUBEY: Will the Minister of ENERGY, IRRIGATION AND COAL be pleased to state:

(a) whether all surplus men of the New Jamehari Khas Colliery which has been closed down, has been absorbed in Nimcha Incline (Ghusick) scheme assured as earlier;

(b) if not, reasons thereof;

(c) how many workers of New Jamehari Khas Colliery have been absorbed in Nimcha Incline, Jay Kanagar Colliery and other mines in the same area and details thereof;

(d) whether these workmen have faced any obstruction while they reported for duty at Jay Kanagar Colliery;

(e) if so, details thereof;

(f) have workers of NJKC colliery been allowed to join their duties in other mines including Jay Kanagar mine, if so, from when; and

(g) whether there has been any discussion and agreement with the colliery Mazdoor Sabha regarding surplus men of NJKC, if so, details?

THE MINISTER OF ENERGY, IRRIGATION AND COAL (SHRI A.B.A. GHANI KHAN CHAUDHURI): (a) to (g). Information is being collected and will be laid on the Table of the House.

#### **Scarcity of Coal in Orissa**

1656. SHRI CHINTAMANI JENA: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state are the Government of India

aware that in Orissa the stock of coal has been scarce and the prices have gone high; if so, the action taken by the Union Government to check the price rise and adequate regular supply?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A.B.A. GHANI KHAN CHAUDHURI): There has been some shortfall in the supply of coal to Orissa due to shortfall in production of certain categories of coal and inadequate availability of rail wagons to transport coal and coke. The price of coal at the consumer end has risen as coal is being transported by road by the consumers to meet their demand. A Cabinet Committee on Industrial Infrastructure is regularly monitoring coal production and movement. With improvement in the wagon availability for coal, it is expected that coal prices will come down.

#### **Bhimkund hydel project**

1657. SHRI CHINTAMANI JENA: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether it is a fact that Bhimkund Hydel project has highest generating potentialities of power in the country; and

(b) whether in view of the power shortage in the country the Government of India propose to take up Bhimkund Hydel Project in Orissa under Central sector?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A.B.A. GHANI KHAN CHAUDHURI) (a): and (b). Bhimkund Multi-purpose Project as proposed by Orissa Government will have an overall generating capacity of 393 MW (3X115 MW+3X16 MW) in Stage I and 115 MW in Stage II. It is one of the major projects proposed in the Eastern Region. It is estimated to afford a firm annual energy generation of 1358 Gwh (155 MW continuous) and secondary energy generation to the extent of 422 Gwh in 50% dependable year. The Project has not yet been cleared techno-economically. The question of execution of this project in the Central Sector will be considered at the appropriate stage in consultation with the State Government.